

THE MINISTER OF PARLIAMENTARY AFFAIRS (SHRI H.K.L. BHAGAT) : (a) and (b). Yes, Sir. These trends have come to the notice of the Govt. To counter these tendencies and to ensure environmental balance further development of these towns is sought to be regulated in a planned way. This aims at preservation of environmental balance including green belt, ecology and aesthetics of the urban areas. In regard to setting up of new industries with polluting potential, industrial licences are being issued only after they are cleared from environmental angle by the competent State authorities & subject to prescribed terms & conditions to meet the standards of preservations of ecological and environmental requirements.

Quota of Rice for Karnataka

*385. SHRI V.S. KRISHNA IYER : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) the monthly quota of rice fixed for Karnataka State ;

(b) the quantity asked for by Karnataka Government ; and

(c) whether Government propose to consider the request of Karnataka Government and release the required quantity of rice to implement the cheap rice scheme for poor by the Karnataka Government.

THE MINISTER OF FOOD AND CIVIL SUPPLIES (RAO BIRENDRA SINGH) : (a) to (c). Against its demand for allotment of 50,000 tonnes of rice from the Central Pool, the monthly allocation of rice to Karnataka was increased from 25,000 tonnes in May, 1985, to 30,000 tonnes in June, 1985 and 32,000 tonnes per month in July, 1985, and August, 1985. This has further been raised to 35,000 tonnes for

September, 1985. A special one-time allocation of 20,000 tonnes of rice was also made to Karnataka in July, 1985, in addition to the monthly allocations. The allocations from the Central Pool, which are made to various states, including Karnataka, on a month to month basis, are only supplemental to open market availability.

Pilot Project for Intensive Rice Cultivation in Orissa

*386. SHRI SOMNATH RATH : Will the Minister of AGRICULTURE AND RURAL DEVELOPMENT be pleased to state :

(a) how many Blocks in Orissa have been taken as a Pilot Project for intensive rice cultivation in the year 1983-84, and what are the names of those blocks and what amount has been sanctioned for each Block and for how many years ;

(b) what amount has been spent in each block out of the sanctioned amount in the year 1983-84 ; and

(c) if the entire amount has not been spent, what action is going to be taken ?

THE MINISTER OF AGRICULTURE AND RURAL DEVELOPMENT (S. BUTA SINGH) : (a) In all Seven Blocks were selected for Rice Pilot Project in Orissa during 1984-85 and not in 1983-84. These are Salipur, Pipili, Simulia, Bhanjnagar, Belguntha, Attabira and Bheden. An amount of Rs. 9.43 lakh per block was sanctioned for the year 1984-85.

(b) An amount of Rs. 56.71 lakh was spent against the sanctioned amount of Rs. 66.01 lakh in these blocks. Block-wise expenditure incurred during 1984-85